

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1076  
ANSWERED ON:03.03.2010  
AGREEMENTS TO COUNTER TERRORISM  
Rawat Shri Ashok Kumar

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

(a) whether, in view of rise in the number of terrorist attacks, the Government has signed/proposes to sign any agreement with other countries including neighbouring countries in order to counter terrorism and extremism; and

(b) if so, the details thereof?

**Answer**

THE MINISTER OF EXTERNAL AFFAIRS(SHRI S.M. KRISHNA)

(a) to (b) As part of Government's efforts to combat the menace of international terrorism, Ministry of External Affairs has signed agreements for establishment of Joint Working Groups (JWG-CT) on Counter-Terrorism with 25 countries and 2 regional organizations. The JWGs provide a forum for counter-terrorism cooperation enabling sharing of information, experience and assessments regarding global terrorism, training and capacity building including in relevant technologies and equipment, countering terrorist finance, strengthening of multilateral efforts in the area of counter-terrorism, and facilitating agency-to-agency cooperation. Additional Secretary (International Organizations & Political), MEA leads meetings of JWG-CT with participation by representatives of MHA, IB, Cabinet Secretariat, DEA, Department of Revenue, CBI, Narcotics Control Bureau, Financial Intelligence Unit-India, ICMR etc. JWG agreements are signed with countries based on mutual assessment of need; this assessment is an ongoing process.

The JWG-CT has served as a useful platform in addressing common concerns such as growth of regional and international terrorism, transnational crime including drug-trafficking, financing of terrorism, bio-terrorism, cyber security, border and critical infrastructure security, law enforcement, mutual legal assistance and extradition.